

Modified Status Report in OA 606/2018 on Implementation of Solid and Liquid Waste Management before the Hon'ble NGT (PZ)

It is submitted that the State has committed significant resources to address the waste management gaps both infrastructural and systemic that are being faced in the State. A comprehensive assessment of the existing mechanism of waste management, differential analysis of waste flows and city transport infrastructure is being undertaken in ULBs as part of bringing all households and waste generators into a QR coded online waste management system through the Haritha mithram smart garbage app. A State wide project, the Kerala Solid Waste Management Project (KSWMP) has commenced with the objectives of eliminating the gap in urban solid waste management through various planned activities including bio remediation of dump sites, filling infrastructural gaps in storage and processing, taking into account future projections, improving O&M systems and their regular monitoring on real time basis, providing and capacitating adequate technical human resource for waste management, undertaking scientific management of inert and mixed waste within the State etc. The State is also investing in behaviour change campaigns to ensure reduction, reuse and recycling of non bio waste, particularly plastic by communities. The project is till 2026 and is to the tune of Rs 2100 Cr. The local Governments are additionally investing a sizeable chunk of their annual plans for waste management, over and above specific projects for solid and liquid waste management under the aegis of the Swachh Bharat Mission, the FFC, and the AMRUT.

The State is seized of the issues in liquid waste management, and is determined to improve the quality of the same by setting up STPs and FSTPs to manage the gap. The concentrated population demographics leading to non availability of land and extensive mobilisation against nearly all liquid waste management projects have necessitated coming forward with an innovative alternate strategy to identify feasible sites and to win communities over so as to develop traction and ownership for setting up LWM projects. The following measures have been taken to identify sites for FSTPs:

- List of remote quarry or degraded lands across the State with road access and distance from human habitations – both public and private was taken.
- Technical check list on feasibility of the site conditions for setting up FSTP was developed in consultation with expert agencies in the sector.
- District Level Inspection Committee for checking the feasibility of proposal for setting up FSTPs in degraded land was constituted as per GO(Rt) No. 2558/2022/LSGD dated



21.10.2022 (copy enclosed).

- 36 sites have been identified across the State for setting up FSTPs by the the Technical Committee and site reports prepared.
- IEC campaign by way of Jalsabhas and transect walk by volunteers, students and local communities across water bodies to gauge pollution and develop community understanding of the dangers of inadequate liquid waste management to the health of water bodies was conducted in all local bodies, both rural and urban.
- Technical experts and agencies for Liquid Waste Management have been empaneled.
- Malam bhootham – intensive campaign to highlight the dangers of faecal contamination and the urgency in intervention, has been launched
- In situ expertise is being encouraged through capacity building of structural engineers and other motivated civil engineers within LSGD, so as to able to undertake the projects on their own.
- Self Help Groups / Micro enterprises are being mobilised and trained to take on the O&M of such projects.
- Liquid waste management projects have been included in the panel of projects for regular priority review by the honourable CM, so as to resolve interdepartmental, financial and other policy issues in taking these projects forward expeditiously.

The consolidated details of fund committed till 2026 for Solid and liquid waste management in-respect of Suchitwa Mission, Impact, AMRUT, and Urban department for projects to make up for the solid and liquid waste management deficit are as follows:

	Urban	Suchitwa Mission	IMPACT	AMRUT	KSWMP	Total
Solid (in crore)		858.36			2100	2958.360
Liquid (in crore)	552 – tied fund	2034.89	36.934	408.97		3032.794
Solid and Liquid(in	701-Urban Agglomeration					701

crore)	grant					
Liquid (in crore)	11.29 - general fund					11.290
Sub Total (in crore)	1264.29	2893.25	36.934	408.97	2100	6703.444



DR VENU V I A S
ADDITIONAL CHIEF SECRETARY
ENVIRONMENT DEPARTMENT



GOVERNMENT OF KERALA

Abstract

Local Self Government Department - District level inspection committee for checking the feasibility of proposal for setting up Faecal sludge Treatment Plants(FSTPs) in degraded land - Constituted - Orders issued

LOCAL SELF GOVERNMENT (WM)DEPARTMENT

G.O.(Rt)No.2558/2022/LSGD Dated,Thiruvananthapuram, 21-10-2022

- Read:- (1) Minutes of the meeting held on 17.10.2022 convened by Additional Chief Secretary, LSGD
(2) Letter No. 4068/G/2022/SM dated 20.10.2022 from the Executive Director, Suchitwa Mission.

ORDER

A clean, healthy, and sustainable environment is a basic entitlement and a basic responsibility of the people. Setting up of Faecal Sludge Treatment Plants in the State is the need of the hour, but projects for the same have been hampered seriously by the non availability of land, primarily due to local agitations and resistance. It has been decided to explore the scope of identifying degraded lands including quarries, which have road access, and no human habitation nearby, for the purpose of setting up FSTPs. It is highly essential that the feasibility of using such sites for FSTPs is assessed, for which a site suitability checklist has been drawn up in consultation with technical service providers and experts in liquid waste management. The sites have to be taken though a process of secondary assessment based on information available, shortlisting of suitable sites based on site visits, determination of land value and purchase/procurement. The field assessment has to be completed by November 7, 2022, so as to be able to fit into the plan cycle of the current year.

- (2) As per letter read as 2nd paper above, Executive Director, Suchitwa Mission has suggested to constitute a district level Technical

team with the following officials to do the assessment based on records and georeferenced maps and information, and to complete the field assessment in time bound manner :

- i. Executive Engineer, LID &EW (Convenor)
- ii. District Environmental Engineer, KSPCB
- iii. Co-ordinator, District Suchitwa Mission.

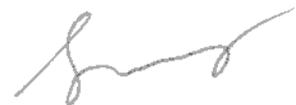
(3) Government have examined the matter in detail and are pleased to constitute a district level Technical team with the following officials to evaluate the feasibility of using sites for construction of FSTP .

- i. Executive Engineer, LID &EW (Convenor).
- ii. District Environmental Engineer, KSPCB.
- iii. Co-ordinator, District Suchitwa Mission.

(4) The committee shall verify the feasibility of the degraded land as per list provided of abandoned quarries, and as per information available from the district administration, primarily through desktop assessment and subsequently through field verification as per the attached site selection checklist. Suchitwa Mission shall render the necessary guidance for the Inspection team. All sites which do not fall in eco-sensitive areas, which do not have water supply schemes utilising the harvested water of the quarries, and which have at least 50 cents of land may be inspected and all details as needed in the checklist be collected.

(5) The District Collectors will be responsible for providing necessary support and ensuring coordination and timely completion of the assessment in such a way as to find maximum number of suitable sites for the FSTPs. It may be ensured that the deadline of 7.11.22 is strictly adhered to and if needed, more teams are created at the district level for covering all shortlisted sites. The district teams will collate the data and identify the most suitable sites for finalising FSTPs. These reports will be scrutinised, evaluated and endorsed by the District collectors, following which urgent action is to be taken for procuring the land needed for the projects. Detailed instructions on the same will be separately issued.

(By order of the Governor)
SARADA MURALEEDHARAN I A S
ADDITIONAL CHIEF SECRETARY



LSGD

To:

The Executive Director, Suchitwa Mission.

The Member Secretary, pollution Control Board.

The Chief Engineer, LSGD.

The Principal Account General (Audit I/Audit II/A&E)

The Information Officer (Web & New Media) I& PRD

The Executive Director, IKM

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Forwarded /By order

Signed by Prasanth C

Date: 22-10-2022 12:23:56

Section Officer

Copy to:- PA to Additional Chief Secretary, LSGD

CA to Special Secretary, LSGD.

